Shri Shahnawaz Khan: It all depends upon the civil authorities, because the actual disbursement is to be made by the Civil authorities and not by the Railways. We have placed a sum of Rs. 10 lakhs that is, the full value of the land, at their disposal. They have got to make payments.

Suri Jasani: Is it a fact that it is more than three years that the compensation has not yet been paid to them?

Shri Shahnawaz Khan: Yes, that is so. But as I have stated before, in the year 1951-52 and 1952-53 the Railway Authorities have placed the full amount of compensation at the disposal of the civil authorities and the dispersal is entirely in their hands and not with us.

**Shri Jasani:** Will the Railway authorities now see that the amount is paid soon to the landowners?

Mr. Deputy-Speaker: He has already said that it  $i_S$  in the hands of civil authorities like the Collector, etc.

The Minister of Railways and Transport (Shri L. B. Shastri): That matter will have to be taken up with the State Government.

## Co-operative Societies

\*1000. Shri Jasani: (a) Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 1179 asked on the 15th December, 1952 and state whether the Report submitted by special officer. appointed for promoting the organisation of co-operative societies among the railway workers, has been examined by Government?

(b) If so, what steps have so far been taken by Government in the matter?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) and (b). The report is still under examination by the Railway Board.

Shri Jasani: What time will it take to complete the investigation?

Shri Shahnawaz Khan: The recommendations contain certain matters which are of very vital economic importance and therefore we cannot be hustled into taking a hasty decision.

Shri Jasani: What are the recommendations made by the special offi-

Shri Shahnawaz Khan: The recommendations made by the special officer are under consideration of the Railway Board and I think it is premature to disclose them. As soon as we are in a position to do so full information will be placed on the Table of the House.

## Tele-communication System

- \*1002. Shri Lakshman Singh Charak:
  (a) Will the Minister of Communications be pleased to state whether any officers from Ind.a were sent to U.K., U.S.A. and other countries to study the Tele-Communication System after the 15th August, 1947?
- (b) How much money has been spent by Government during their stay abroad?
- (c) Have any reports been submitted by them to Government and if so. do Government propose to lay on the Table of the House copies of the reports?
- (d) When will the Tele-Communication System be used in India?

## The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes.

- (b) The total mount spent in respect of officers deputed after 15th August, 1947 was approximately Rs. 2.17.500
- (c) Most of the officers were deputed for specialised training in workshops or training schools. They were not required to submit any reports to Government.

Reports from the remaining officers can be shown to the hon. Member or such other Members as are interested in them. These reports, however, are of a highly technical nature containing a wealth of scientific details, blueprints, graphs, etc.

- (d) Presumably, the Member wants to know how the special knowledge acquired by these officers is going to be utilised for the purpose of development of Tele-communication system in India. If so, the knowledge so acquired by these officers and officials is already being put to use for improving the tele-communication system in India.
- Shri S. C. Samanta: May I know whether over and above sending persons outside, Government have any foreign experts for the improvement of the tele-printer system?
- Shri Raj Bahadur Not exactly for tele-printer, but for mechanisation, of the telegraph system we asked for the aid of two experts and we are getting them.

TATO

Dr. Suresh Chandra: May I know whether we have any tele-communica-tion contact with France; if not, how much more have we to pay for our communications through England?

Shri Raj Bahadur: I wonder how this comes within the scope of the question tabled. We have got a telephone system through London.

Dr. Suresh Chandra: How much more have we to pay on account of that—this comes within the scope of the question.

Mr. Deputy-Speaker: How does it arise; anything relating to tele-communications cannot be asked.

## Manures and Fertilizers

- \*1004. Shri S. N. Das: Will the Minister of Food and Agriculture be pleased to state:
- (a) the steps so far taken by the Central Government to organise fundamental investigations on various subjects in order to throw more light on the properties and manner of action of manures and fertilisers as recom-mended by the Expert Committee of Manures and Fertilisers:
- (b) whether any of the State Governments have taken steps in this direction: and
- (c) if the answers to parts (a) and (b) above be in the affirmative, whether any scheme has been drawn up and if so, what is that scheme?
- The Minister of Agriculture (Dr. P. S. Deshmukh): (a) and (b). This recommendation has been taken up by the Indian Council of Agricultural Records Schemes of simple experiments. search. Schemes of simple experiments on cultivators' fields in one selected district of each state, on the basis of Dr. Stewart's recommendation, to be followed by long term complex experiments, are already in operation in the States of Madras West Bengal, and Bihar with the financial assistance of the Indian Council of Agricultural Research and are expected to start from 1st April. 1953 in the States of Bombay, Orissa, P.E.P.S.U., Punjab, Bhopal and Madhya Pradesh.
- (c) A copy of the model scheme on the subject prepared by the Indian Council of Agricultural Research and recommended to the State Governments is laid on the Table of the House. [See Appendix VI, annexure No. 59.]
- Shri S. N. Das: May I know whether there is any proposal to start a Central Laboratory for developing a co-ordinated soil testing service for the

farmers in the different regions, to ascertain the fertility of the different

- Dr. P. S. Deshmukh: There are some suggestions made to Government to that effect and they are being considered.
- Shri T. N. Singh: Are these investigations being carried on according to crops or in relation to it; and in what areas are these investigations being carried on?
- Dr. P. S. Deshmukh: I believe these have to be taken in conjunction with the quality and variety of soil: it is inevitable.

श्री एम ० एल ० द्विवेदी : क्या में जान सकता हं कि बगैर सल क्यूरिक एसिड इस्तेमाल किये हुऐ किसी लेबारेटरी में किसी फरटीला-इजर की ईजाद हुई है ?

डा० पी० एस० देशमख: यह तो सब जगह होता है जहां जहां हमारी लैबारेटीज ग्रीर रिसर्च इन्स्टीटयशन्स हैं।

Shri B. S. Murthy: May I know whether Rayalaseema is included in this scheme?

Dr. P. S. Deshmukh: I could not say, Sir.

RATIONALISATION OF PORT CHARGES

- \*1006. Shri M. L. Will the Minister of Dwivedi: Transport he pleased to state whether it is a fact that there is lack of uniformity and understanding among the port authorities in regard to port charges, rates etc. from port to port?
- (b) What is being done towards the rationalisation of port charges and to bring about an effective co-ordinated action on the part of the port authorities in this direction?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b) The Port Trusts which are and (b). The Port Trusts which are semi-autonomous bodies are expected to raise sufficient revenues from their port charges to balance their expenditure on a "no profit" and "no loss" basis. As the expenditure, traffic structure and flow of traffic vary from Port to Port, it is not possible to have uniform rates for all Ports. For example at a tidal river port like Calcutta with an expensive Docks system very much larger expenditure has to be incurred by